

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 05th day of *October, 2018*.

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).

Original Application Number. 330/01091/2015.

Munir Khan & Others.

.....Applicants.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri Umesh Kumar (absent)
Shri B.P. Singh (absent)

Advocate for the Respondents: Shri L.M. Singh

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicant even in the revised call.

Shri L.M. Singh, counsel for respondents is present. .

From the order sheet it is seen that on the previous listed dates 14.08.2018, applicant was granted last opportunity to pursue his case. Today, when the case was called out even in the revised list, none was present for the applicant. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(GOKUL CHANDRA PATI)
MEMBER- A.**

Anand...